

**2014**  
**In the High Court at Calcutta**  
**Appellate Side**

**N O T I F I C A T I O N**

**No: 3922-RG**

**Dated : 11<sup>th</sup> September, 2014**

**The Merit List in respect of 42 (forty-two) eligible Officers of the West Bengal Judicial Service belonging to the cadre of Civil Judge (Junior Division)/Judicial Magistrate in the process of selection for promotion to the cadre of Civil Judge (Senior Division).**

A separate Select List of the first 14 (fourteen) Officers prepared on the basis of this Merit List is being published vide Court's Notification No. 3923-RG dated 11.09.2014, for appointment on promotion towards filling up the 14 (fourteen) vacancies notified by the Hon'ble Court for the year of 2014 in the cadre of Civil Judge (Senior Division).

The Merit List and the Select List shall remain valid till all the 14 (fourteen) vacancies are filled up in the cadre of Civil Judge (Senior Division).

This is for general information of all concerned.

Seniority position	NAME OF THE OFFICER	PRESENT POSTING	EVALUATION OF JUDGEMENTS (60 MARKS)			AVG. MARKS OBTAINED IN EVALUATION OF JUDGEMENTS BY THE JUDICIAL OFFICER  <b>A</b>	AVG. MARKS OBTAINED IN ASSESSMENT OF ACRS (40 MARKS)  <b>B</b>	GRAND TOTAL  <b>(A+B)</b>	POSITION ACCORDING TO MERIT
			MARKS AWARDED BY HON'BLE JUSTICE SUBHRO KAMAL MUKHERJEE	MARKS AWARDED BY HON'BLE JUSTICE TAPAN KUMAR DUTT	MARKS AWARDED BY HON'BLE JUSTICE JOYMALYA BAGCHI				
15	<b>Sri Annada Sankar Mukhopadhyay</b>	JM, 2 <sup>nd</sup> Court, Durgapur, Burdwan	<b>40</b>	<b>32.4</b>	<b>36</b>	<b>36.13</b>	<b>24.8</b>	<b>60.93</b>	<b>1</b>
9	<b>Smt. Aparna Chowdhuri</b>	Metro. Magistrate, 12 <sup>th</sup> Court, Calcutta	<b>36</b>	<b>36.6</b>	<b>36</b>	<b>36.2</b>	<b>24.0</b>	<b>60.2</b>	<b>2</b>
20	<b>Sri Basant Sharma</b>	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta	<b>36</b>	<b>33.6</b>	<b>36</b>	<b>35.2</b>	<b>24.8</b>	<b>60.0</b>	<b>3</b>

28	<b>Smt. Ishani Chakraborty</b>	JM, 2 <sup>nd</sup> Court, Tamluk, Purba Medinipur	<b>33</b>	<b>32.4</b>	<b>36</b>	<b>33.8</b>	<b>25.6</b>	<b>59.4</b>	<b>4</b>
39	<b>Sri Alokesh Das</b>	JM, 1 <sup>st</sup> Court, Contai, Purba Medinipur	<b>33</b>	<b>33</b>	<b>36</b>	<b>34.0</b>	<b>24.8</b>	<b>58.8</b>	<b>5</b>
21	<b>Sm. Sangita Mukherjee</b>	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>31.8</b>	<b>36</b>	<b>33.93</b>	<b>24.8</b>	<b>58.73</b>	<b>6</b>
14	<b>Sri Joy Sankar Roy</b>	JM, 2 <sup>nd</sup> Court, Port Blair, A & N Islands	<b>34</b>	<b>33.6</b>	<b>36</b>	<b>34.53</b>	<b>24.0</b>	<b>58.53</b>	<b>7</b>
40	<b>Sri Aniruddha Saha (S.C.)</b>	Metropolitan Magistrate, 20 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>33.6</b>	<b>36</b>	<b>34.53</b>	<b>24.0</b>	<b>58.53</b>	<b>8</b>
11	<b>Sri Sujoy Kumar Sarkar</b>	Assistant Legal Advisor, Kolkata Port Trust	<b>36</b>	<b>33</b>	<b>36</b>	<b>35.0</b>	<b>23.2</b>	<b>58.2</b>	<b>9</b>
8	<b>Smt. Chandraprova Chakraborty (Saha)</b>	Metro. Magistrate, 16 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>34.2</b>	<b>36</b>	<b>34.73</b>	<b>23.2</b>	<b>57.93</b>	<b>10</b>
12	<b>Sri Nachiketa Bera</b>	JM, 1 <sup>st</sup> Court, Port Blair, A & N Islands	<b>34</b>	<b>31.2</b>	<b>36</b>	<b>33.73</b>	<b>24.0</b>	<b>57.73</b>	<b>11</b>
42	<b>Sri Amar Kishore Mahato</b>	Metropolitan Magistrate, 17 <sup>th</sup> Court, Calcutta	<b>30</b>	<b>31.8</b>	<b>36</b>	<b>32.6</b>	<b>24.8</b>	<b>57.4</b>	<b>12</b>

24	<b>Sri Ayan Kumar Banerjee</b>	Assistant Legal Advisor, Kolkata Port Trust	<b>34</b>	<b>30</b>	<b>36</b>	<b>33.33</b>	<b>24.0</b>	<b>57.33</b>	<b>13</b>
17	<b>Smt. Suparna Chaudhury</b>	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta	<b>36</b>	<b>30</b>	<b>36</b>	<b>34.0</b>	<b>23.2</b>	<b>57.2</b>	<b>14</b>
35	<b>Smt. Kalyani Jogasarma</b>	Municipal Magistrate, 3 <sup>rd</sup> Court, Calcutta	<b>34</b>	<b>34.2</b>	<b>36</b>	<b>34.73</b>	<b>22.4</b>	<b>57.13</b>	<b>15</b>
38	<b>Sri Shubhankar Biswas (S.C.)</b>	Metropolitan Magistrate, 14 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>31.8</b>	<b>36</b>	<b>33.93</b>	<b>23.2</b>	<b>57.13</b>	<b>16</b>
7	<b>Sri Prabir Mahapatra</b>	Metro. Magistrate, 11 <sup>th</sup> Court, Calcutta	<b>36</b>	<b>33.6</b>	<b>36</b>	<b>35.2</b>	<b>21.6</b>	<b>56.8</b>	<b>17</b>
27	<b>Sri Raja Mukherjee</b>	Metropolitan Magistrate, 15 <sup>th</sup> Court, Calcutta	<b>33</b>	<b>31.8</b>	<b>36</b>	<b>33.6</b>	<b>23.2</b>	<b>56.8</b>	<b>18</b>
4	<b>Sm. Mou Ghatak Majumdar</b>	Metro. Magistrate, 4 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>30.6</b>	<b>36</b>	<b>33.53</b>	<b>23.2</b>	<b>56.73</b>	<b>19</b>
31	<b>Sri Rudra Prasad Ray</b>	JM, 3 <sup>rd</sup> Court, Krishnagar, Nadia	<b>34</b>	<b>33</b>	<b>36</b>	<b>34.33</b>	<b>22.4</b>	<b>56.73</b>	<b>20</b>
30	<b>Sri Suman Kumar Ghosh</b>	Registrar-cum- Metropolitan Magistrate, 7 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>33.6</b>	<b>30</b>	<b>32.53</b>	<b>24.0</b>	<b>56.53</b>	<b>21</b>
19	<b>Sri Barun Roy (S.C.)</b>	Metropolitan Magistrate, 22 <sup>nd</sup> Court, Calcutta	<b>34</b>	<b>31.8</b>	<b>36</b>	<b>33.93</b>	<b>22.4</b>	<b>56.33</b>	<b>22</b>

36	<b>Sri Anupam Sarkar</b>	Metropolitan Magistrate, 6 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>33</b>	<b>30</b>	<b>32.33</b>	<b>24.0</b>	<b>56.33</b>	<b>23</b>
37	<b>Sri Mrityunjay Karmakar</b>	JM, 1 <sup>st</sup> Court, Uluberia, Howrah	<b>34</b>	<b>31.2</b>	<b>36</b>	<b>33.73</b>	<b>22.4</b>	<b>56.13</b>	<b>24</b>
32	<b>Sri Ranabir Mohan Chatterjee</b>	JM, 6 <sup>th</sup> Court, Asansol, Burdwan	<b>34</b>	<b>30.6</b>	<b>36</b>	<b>33.53</b>	<b>22.4</b>	<b>55.93</b>	<b>25</b>
41	<b>Smt. Hemantika Sundas (S.C.)</b>	Municipal Magistrate, 2 <sup>nd</sup> Court, Calcutta	<b>32</b>	<b>33.6</b>	<b>30</b>	<b>31.87</b>	<b>24.0</b>	<b>55.87</b>	<b>26</b>
3	<b>Shri Rajkumar Naiya (S.C.)</b>	Metro. Magistrate, 10 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>25.2</b>	<b>36</b>	<b>31.73</b>	<b>24.0</b>	<b>55.73</b>	<b>27</b>
6	<b>Sri Anindya Ray</b>	CJ(JD), 1 <sup>st</sup> Court, Jangipur, Murshidabad	<b>36</b>	<b>33.6</b>	<b>30</b>	<b>33.2</b>	<b>22.4</b>	<b>55.6</b>	<b>28</b>
5	<b>Syed Dilwar Hossain</b>	Metro. Magistrate, 13 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>33</b>	<b>30</b>	<b>32.33</b>	<b>23.2</b>	<b>55.53</b>	<b>29</b>
22	<b>Sri Arvind Mishra</b>	Metropolitan Magistrate, 21 <sup>st</sup> Court, Calcutta	<b>33</b>	<b>32.4</b>	<b>30</b>	<b>31.8</b>	<b>23.2</b>	<b>55.0</b>	<b>30</b>
13	<b>Sri Sanjib Dutta</b>	JM, Mungpoo, Darjeeling in charge of the Court and office of CJ(JD)	<b>30</b>	<b>33.6</b>	<b>36</b>	<b>33.2</b>	<b>21.6</b>	<b>54.8</b>	<b>31</b>
16	<b>Sm. Sushmita Gayen Mukherjee</b>	JM, Gorubathan, Darjeeling in charge of the Court & Office of CJ(JD)	<b>30</b>	<b>31.2</b>	<b>36</b>	<b>32.4</b>	<b>22.4</b>	<b>54.8</b>	<b>32</b>

1	<b>Shri Bhaskar Majumder</b>	JM, 3 <sup>rd</sup> Court, Siliguri, Darjeeling	<b>40</b>	<b>27</b>	<b>30</b>	<b>32.33</b>	<b>22.4</b>	<b>54.73</b>	<b>33</b>
25	<b>Sri Debarghya Biswas</b>	Metropolitan Magistrate, 8 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>27</b>	<b>30</b>	<b>30.33</b>	<b>24.0</b>	<b>54.33</b>	<b>34</b>
2	<b>Shri Santanu Ganguly</b>	Metro. Magistrate, 9 <sup>th</sup> Court, Calcutta	<b>30</b>	<b>27</b>	<b>30</b>	<b>29.00</b>	<b>24.8</b>	<b>53.8</b>	<b>35</b>
26	<b>Sri Indranil Ray</b>	Registrar, Small Causes Court, Calcutta	<b>30</b>	<b>31.2</b>	<b>36</b>	<b>32.4</b>	<b>20.8</b>	<b>53.2</b>	<b>36</b>
29	<b>Smt. Purba Kundu</b>	JM, Additional Court, Lalbagh, Murshidabad	<b>32</b>	<b>27</b>	<b>30</b>	<b>29.67</b>	<b>23.2</b>	<b>52.87</b>	<b>37</b>
18	<b>Sri Indrajit Deb</b>	CJ(JD), 1 <sup>st</sup> Court, Contai, Purba Medinipur	<b>30</b>	<b>30.6</b>	<b>30</b>	<b>30.2</b>	<b>22.4</b>	<b>52.6</b>	<b>38</b>
33	<b>Sri Prosenjit Bose</b>	JM-cum-Railway Magistrate, Jalpaiguri	<b>34</b>	<b>25.8</b>	<b>30</b>	<b>29.93</b>	<b>22.4</b>	<b>52.33</b>	<b>39</b>
34	<b>Smt. Uma Banerjee Singha Roy</b>	CJ(JD), Buniadpur, Dakshin Dinajpur	<b>34</b>	<b>25.2</b>	<b>30</b>	<b>29.73</b>	<b>22.4</b>	<b>52.13</b>	<b>40</b>
10	<b>Sri Abhranil Neogi</b>	Metro. Magistrate, 5 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>29.4</b>	<b>30</b>	<b>31.13</b>	<b>20.8</b>	<b>51.93</b>	<b>41</b>
23	<b>Smt. Alakananda Sarkar</b>	JM, 5 <sup>th</sup> Court, Sealdah, South 24-Parganas	<b>32</b>	<b>25.2</b>	<b>30</b>	<b>29.07</b>	<b>21.6</b>	<b>50.67</b>	<b>42</b>

By Order

Sd/-  
**Mir Dara Sheko**  
 Registrar General  
 11.09.2014

**2014**  
**In the High Court at Calcutta**  
**Appellate Side**

**NOTIFICATION**

**No. 3923-RG**

**Dated : 11<sup>th</sup> September, 2014**

Select list of the first 14 (fourteen) Officers prepared on the basis of Merit List of 42 (forty-two) Officers vide Court's Notification No. 3922-RG dated 11.09.2014, is hereby published following the direction of the Hon'ble Supreme Court of India in Malik Mazhar Sultan's Case.

**This is for information of all concerned.**

Seniority Position	NAME OF THE OFFICER	PRESENT POSTING	EVALUATION OF JUDGEMENTS (60 MARKS)			AVG. MARKS OBTAINED IN EVALUATION OF JUDGEMENTS BY THE JUDICIAL OFFICER  A	AVG. MARKS OBTAINED IN ASSESSMENT OF ACRS (40 MARKS)  B	GRAND TOTAL  (A+B)	POSITION ACCORDING TO MERIT
			MARKS AWARDED BY HON'BLE JUSTICE SUBHRO KAMAL MUKHERJEE	MARKS AWARDED BY HON'BLE JUSTICE TAPAN KUMAR DUTT	MARKS AWARDED BY HON'BLE JUSTICE JOYMALYA BAGCHI				
15	<b>Sri Annada Sankar Mukhopadhyay</b>	JM, 2 <sup>nd</sup> Court, Durgapur, Burdwan	<b>40</b>	<b>32.4</b>	<b>36</b>	<b>36.13</b>	<b>24.8</b>	<b>60.93</b>	<b>1</b>
9	<b>Smt. Aparna Chowdhuri</b>	Metro. Magistrate, 12 <sup>th</sup> Court, Calcutta	<b>36</b>	<b>36.6</b>	<b>36</b>	<b>36.2</b>	<b>24.0</b>	<b>60.2</b>	<b>2</b>
20	<b>Sri Basant Sharma</b>	Metropolitan Magistrate, 3 <sup>rd</sup> Court, Calcutta	<b>36</b>	<b>33.6</b>	<b>36</b>	<b>35.2</b>	<b>24.8</b>	<b>60.0</b>	<b>3</b>
28	<b>Smt. Ishani Chakraborty</b>	JM, 2 <sup>nd</sup> Court, Tamluk, Purba Medinipur	<b>33</b>	<b>32.4</b>	<b>36</b>	<b>33.8</b>	<b>25.6</b>	<b>59.4</b>	<b>4</b>
39	<b>Sri Alokesh Das</b>	JM, 1 <sup>st</sup> Court, Contai, Purba Medinipur	<b>33</b>	<b>33</b>	<b>36</b>	<b>34.0</b>	<b>24.8</b>	<b>58.8</b>	<b>5</b>

21	<b>Sm. Sangita Mukherjee</b>	Municipal Magistrate, 4 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>31.8</b>	<b>36</b>	<b>33.93</b>	<b>24.8</b>	<b>58.73</b>	<b>6</b>
14	<b>Sri Joy Sankar Roy</b>	JM, 2 <sup>nd</sup> Court, Port Blair, A & N Islands	<b>34</b>	<b>33.6</b>	<b>36</b>	<b>34.53</b>	<b>24.0</b>	<b>58.53</b>	<b>7</b>
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11	<b>Sri Sujoy Kumar Sarkar</b>	Assistant Legal Advisor, Kolkata Port Trust	<b>36</b>	<b>33</b>	<b>36</b>	<b>35.0</b>	<b>23.2</b>	<b>58.2</b>	<b>9</b>
8	<b>Smt. Chandraprova Chakraborty (Saha)</b>	Metro. Magistrate, 16 <sup>th</sup> Court, Calcutta	<b>34</b>	<b>34.2</b>	<b>36</b>	<b>34.73</b>	<b>23.2</b>	<b>57.93</b>	<b>10</b>
12	<b>Sri Nachiketa Bera</b>	JM, 1 <sup>st</sup> Court, Port Blair, A & N Islands	<b>34</b>	<b>31.2</b>	<b>36</b>	<b>33.73</b>	<b>24.0</b>	<b>57.73</b>	<b>11</b>
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24	<b>Sri Ayan Kumar Banerjee</b>	Assistant Legal Advisor, Kolkata Port Trust	<b>34</b>	<b>30</b>	<b>36</b>	<b>33.33</b>	<b>24.0</b>	<b>57.33</b>	<b>13</b>
17	<b>Smt. Suparna Chaudhury</b>	Metropolitan Magistrate, 18 <sup>th</sup> Court, Calcutta	<b>36</b>	<b>30</b>	<b>36</b>	<b>34.0</b>	<b>23.2</b>	<b>57.2</b>	<b>14</b>

**By Order**

**Sd/-  
Mir Dara Sheko  
Registrar General  
11.09.2014**